

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 156(ND)13
CA. NO.

CORAM:


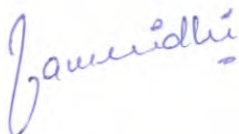
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s Mr. Om Prakash Gupta V/s. M/s. Revex Enterprises Pvt. Ltd.

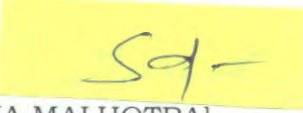
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANKIT SINGAL	ADV	Petitioner	
2.	Ms. Samrath Kalia	} ADV Respondents		
3.	Ms. Harshit Aggarwal			
4.	Ms. Samridhi Gogia			

ORDER

At the request of the parties, adjourned to 19.05.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]